

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 214/2024**

**News item titled "Map and Save Water Bodies" appearing in Civil Society Magazine May  
2023 issue**

**AMENDED MEMO OF PARTIES (As Per order dated 14.05.2024)**

**News item titled "Map and Save Water Bodies" appearing in Civil Society Magazine May  
2023 issue**

**VERSUS**

**1. Uttar Pradesh Pollution Control Board**

Through its Member Secretary  
Building.No. TC-12V, Vibhuti Khand,  
Gomti Nagar, Lucknow-226010  
Email : [ms@uppcb.in](mailto:ms@uppcb.in)

.....RESPONDENT NO. 1

**2. Uttar Pradesh State Wetland Authority**

Through its Member Secretary  
17 Rana Pratap Marg, Lucknow, Uttar Pradesh  
Email: [upstatewetlandauthority2018@gmail.com/](mailto:upstatewetlandauthority2018@gmail.com/)  
[ccfecogmail.com](mailto:ccfecogmail.com)

.....RESPONDENT NO. 2

**3. District Magistrate, Bahraich**

Collectorate .Bahraich  
Email: [dmbah@nic.in](mailto:dmbah@nic.in)

.....RESPONDENT NO. 3

**4. Regional Office, Ministry of Environment,**

Forest and Climate Change, Lucknow  
5th Floor, Kendriya Bhawan, Sector H, Sector-A, Aliganj,  
Lucknow, Uttar Pradesh 260224  
Email: [roc.lko-mef@nic.in](mailto:roc.lko-mef@nic.in)

....RESPONDENT NO.4

**5. State of Uttar Pradesh, through Secretary Environment**

17, Rana Pratap Marg, Lucknow, U.P.- 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in)

....RESPONDENT NO.5